

SECTION XVII

Matter For : 31.03.2017

Court No. 7

Item No. 49

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 8835 OF 2015

Prem Singh Gill

...Appellant

VERSUS

Union of India & Ors.

...Respondents

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 16th October, 2015, when the Court was pleased to pass the following Order :

“The application for leave to appeal under Section 31(1) of the Armed Force Tribunal Act, 2007 is allowed. Delay condoned. Issue notice.”

It is submitted that all the four respondents are represented through Mr. M. K. Maroria, Advocate.

Thereafter the matter was listed before the Registrar Court on 20th January, 2017, when the following Order was passed:

“Respondents are granted four weeks time as last opportunity for filing counter affidavit. Registry to process the matter thereafter for being listed before the Hon'ble Court irrespective of the fact whether counter affidavit is filed or not. ”

It is submitted that Mr. M. K. Maroria, Advocate for the respondents has not filed counter affidavit so far..

Service of Show cause notice is complete.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

DATED THIS THE 29TH DAY OF MARCH, 2017.

ASSISTANT REGISTRAR

Copy to: Ms. Nidhi, Advocate
Mr. M. K. Maroria, Advocate

ASSISTANT REGISTRAR

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